

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/5987/2020**

This the 02nd day of August, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Abdul Qayoom

.....Applicant

(Advocate:- Ms. Pariksha Parmar)

**Versus**

1. U.T. of J&K and Ors

.....Respondents

(Advocate: Mr. Sudesh Magotra, learned D.A.G)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Learned counsel for the applicant seeks the permission of this Tribunal to withdraw the T.A.

2. Permission granted. Accordingly, the T.A. is dismissed as withdrawn.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

*Arun*